

30/100

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

✓ (DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 117/1.....

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SECTION OFFICER (Judl.)

FORM NO.4
(See Rule 42)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWATI BENCH ::::: GUWAHATI

ORDER SHEET
APPLICATION NO 117 OF 2001

Applicant (s) Mrs. Neiphal Bhattacharjee.

Respondent(s) U.O.I & Ors.

Advocate for Applicant(s) Mr. D.P. Chaliha and Mrs. N.D. Goswami

Advocate for Respondent(s) CGSC

Notes of the Registry Date

Order of the Tribunal

26.3.01

Heard learned counsel for the parties.

Application is admitted.
Call for records. Returnable by 3 weeks.

Issue notice to show cause as to why the impugned orders No. dated 19/2000 dated 15.12.2000, Annexure 2 so far transfer and posting of the applicant Mr. Neiphal Bhattacharjee LCS, Imphal, Customs Division to Statistics Branch Headquarter office, Shillong, as well as the order No. 11(3)/16/ET/CC/CELL/SH/2001/16/E9(A) dated 16.3.2001 so far the applicant is concerned shall not be suspended. Returnable by 3 weeks. In the meanwhile, the operation of the impugned order dated 15.12.2000 and 16.3.2001 shall remain suspended until further orders.

List on 25.4.01 for orders.

K.L. Chakraborty
Member

Vice-Chairman

25.4.2001

Four weeks time allowed to the respondents to file written statement. List for orders on 30.5.01. Interim order dated 26.3.2001 shall continue.


Vice-Chairman

nkm

28.5.01
(Imphal)

Present : The Hon'ble Mr Justice A. Agarwal, Chairman.

Written Statement filed
on behalf of ~~the~~
the Respondents
at page 46 to 49.

On application made on behalf of the ~~app~~ respondents the O.A. is stood over in order to enable the respondents to file written statement.

List on 27.6.2001 for order.


15.6.2001

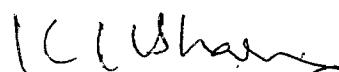

B. Agarwal

By order

2.7.01

Written statement has been filed. Mrs. N.D.Goswami, appearing on behalf of Mr.B.P. Chaliha, requests for 2 weeks time to file rejoinder.

List on 18-7-2001 for orders.


I.C.Usha

Member

bb

17.7.2001
No. Rejoinder
has been submitted.
by the applicant
P. Gao

18.7.01

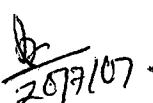
Written statement has been filed. Mr.M.Chanda learned counsel for the applicant prays for 3 weeks time to file rejoinder. Prayer is allowed. List on 8.8.01 for orders.

Meanwhile, interim order dated 26.3.01 shall continue till the next date.


I.C.Usha

Member

Order dated 18.7.01 communicated
to the parties concerned vide
S/No _____


20/7/07

lm

Notes of the Registry Date

Order of the Tribunal

25.7.2001 Present : The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman.

The Member Mr XXXXXXXX, ADR

The matter was taken up at the instance of the learned counsel for the applicant and posted for orders. Mrs N.D.Goswami, learned counsel for the applicant submitted that Smt. N. Bhattacharjee, Inspector, Moreh L.C.S under Imphal Customs Division is retained under present place of posting in partial modification of the office Order No.19/2000 dated 15.12.2000 vide order No.34/2001 dated 2.7.2001. The Order No.34/2001 is accordingly kept on record. Also heard Mr A.Deb Roy, learned Sr.C.G.S.C for the respondents. In that view of the matter the application stands dismissed as not pressed.

Copy of the order
Dtd. 25.7.2001 sent
to D. Section for issuing
of the same to the
learned Adv. for the
parties.

Ex)
27.8.01

Vice-Chairman

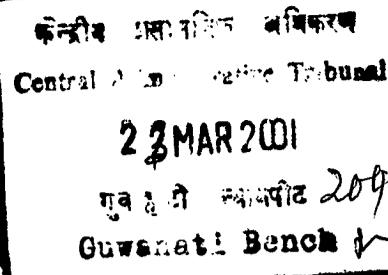
pg

N3
25/7/2001

Notes of the Registry

Date

Order of the Tribunal



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :::: GUWAHATI

(An application under Section 19 of the Administrative
Tribunals Act, 1985).

Title of the Case : O.A. No. 117 /2001

Mrs. Neiphal Bhattacharjee : Applicant.

-Vs-

Union of India and others : Respondents

I N D E X

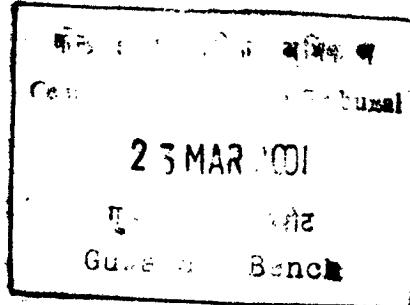
<u>Sl. No.</u>	<u>Annexures</u>	<u>Particulars</u>	<u>Page No.</u>
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Filed by

Advocate.

N. Bhattacharjee

6
 Filed by the applicant
 Mr. N. Bhattacharjee, D. G. S. S. A.
 Advo. dated on 23.3.2001



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :::: GUWAHATI.

(An application under Section 19 of the Administrative
Tribunals Act, 1985).

BETWEEN

Mrs. Neiphal Bhattacharjee
Wife of Shri Debashis Bhattacharjee
Inspector, Land Customs
Station Moreh
C/o Mr. C. Phangeo
Dewlahland
P.O. & P.S. Imphal, Manipur.

AND

1. Union of India
Through the Secretary to the
Government of India,
Ministry of Finance,
Department of Revenue,
New Delhi.

2. The Chairman
Central Board of Excise and Customs
Government of India,
Ministry of Finance,
Department of Revenue,
New Delhi.

N. Bhattacharjee

Central	High Court
Guwahati	Bench
23 MAR 2001	
Plt. No.	File No.

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3. Commissioner of Customs
N.E. Region, Shillong.

4. ~~Mr. Shri K.K. Das~~ Deputy Commissioner (P.E.I.)
Commissioner of Customs

N.E. Region, Shillong.

5. Commissioner of Central Excise,
N.E. Region, Shillong.

DETAILS OF APPLICATION

1. Particulars of orders against which this application is made :

This application is made against the impugned order of posting and transfer issued under office order No. 19/2000 dated 15.12.2000 whereby the applicant is sought to be transferred and posted from Mornch ICS Imphal Customs Division to Statistics Branch Headquarter & Office, Shillong and praying for a direction upon the respondents to allow the applicant to continue either in the present place of posting at Mornch or at Imphal.

2. Jurisdiction of the Tribunal.

That the applicant declares that the subject matter of this application is within the jurisdiction of the Hon'ble Tribunal.

N. Shattacharya

25 MAR/91

Gu.

Bench

9

3. Limitation

The applicant further declares that this application is made within the limitation prescribed under Section 21 of the Administrative & Tribunals Act, 1985.

4. Facts of the Case :

4.1 That the applicant is a Citizen of India and a resident of the address given in the cause title and as such he is entitled to all the rights and privileges guaranteed under the Constitution of India.

4.2 That your applicant is a Scheduled Tribe lady presently working as Inspector Land Customs Station Morch, in the State of Manipur under the Commissioner Customs, Shillong. The applicant initially joined in service on 14.7.1979 and during her service carrier she was transferred and posted in different places in the North East Region and the brief particular of Transfer and posting are given below :

<u>Sl. No.</u>	<u>Station</u>	<u>From</u>	<u>To</u>	<u>Remark</u>
1.	Customs Preventive Unit, Imphal,	10.2.88	Sept/91	on promotion
2.	Customs Preventive Post, Churachaudpur.	October/91	10.1.93	
3.	Divisional Office, Technical Branch, Imphal.	11.1.1993	July, 1995.	
4.	Customs Preventive Unit, Morch	August, 1995	28.02.96	
5.	Central Excise Range Tinsukia Division.	01.3.1996	Sept/96	
6.	Central Excise Divisional Office, Tech. Branch, Silchar.	Oct/96	May/97	<i>N. Mallachary</i>

केन्द्रीय ट्रिब्यूनल	Central Tribunal
27 MAR 2001	
Guwahati	Branch

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7. Customs Divisional Office Technical Branch, Karimganj	June/97	Dec/97
8. Customs Divisional Office Technical Branch, Imphal.	January/98	29.4.99
9. Land Customs Station Morch	30.4.99	Till date

From above it is quite clear that the applicant was posted in the present station at Morch only with effect from 30.4.99 and hereby she has completed only 1 year 9 month at Morch. When fixed tenure as per transfer policy is 4 years as framed by the Board of Central Excise and Customs, New - Delhi, Government of India which is issued under letter bearing No. A-35017/28/92-AD-III-H dated 30.6.1994. It is relevant to mention here that the applicant belongs to Executive Officers cadre and also belongs to Non-Gazetted Group-C cadre as per the transfer policy dated 30.6.94 it is categorically laid down that the period of stay of an officer of Executive Cadre at one station should normally be four years, however it is also stated that transfer may be made earlier if administrative requirements compels so necessitate. The relevant portion of the policy is quoted below :

"I. Group 'C' and Group 'C' Officers :

(i) Period of stay at one station :

(a) Executive Officers : The period of stay of an Officer at one station should normally be 4 years. Transfers may be made earlier if administrative requirements or compassionate grounds, so necessitate.

N. Barakachary

23 MAR 2001

(b) Ministerial Officers : While Ministerial officers

are also liable to transfer, like Executive Officers, routine transfer of Ministerial Officers from one station to another should be avoided. However, Ministerial officers are liable to be transferred from one charge to another at periodic intervals.*

From above it is also clear that the applicant is entitled to stay at the present place of posting atleast for a period of 4 years. It is further stated that in the said policy also there is a clause in para 3 that posting of husband and wife should be made in the light of the memorandum dated 3.4.86 issued by the Department of Personnel and Training office Memorandum dated 3.4.86 subject to administrative requirements/ exigencies. In this connection it is also stated that she had married to Shri Debasish Bhattacharjee Superintendent serving in the same department as Superintendent. In thus connection it is ought to be mention here that the husband of the Shri Bhattacharjee was also posted at Mornong prior to posting of the present applicant, but her husband was transferred from Mornong to Shillong vide order No. 18/2000 dated 15.12.2000. The applicant being a scheduled Tribe lady officer and a permanent resident of Imphal presently suffering from various severe ailments more particularly finding of her sufferings are as follows as detected on 15.7.99 from Kothari Medical Centre, Calcutta.

* Date of collection of sample : 8.7.99

N. Bhattacharjee

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Cc:	• Tribunal
27 MAR '00	
GLW:	12

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*Date of collection of sample : 8.7.99

Date of reporting : 15.7.99

RNA : DETECTED.

Remarks if any :

Points to be noted :

1. Positive assay helps in detecting the presence of HCV genome prior to Seroconversion.
2. Positive assay detects chronic viral replication among seropositive subjects.
3. Positive assay helps in the detection of cases who will benefit from Interferron Therapy. Will also help to monitor *.

Earlier it was detected as follows after necessary medical tests are carried out in AADARSH Laboratory (Clinical), Imphal on the basis of report dated 7.7. 99.

* R E P O R T O N

GROSS : A few irregular grey white soft tissue pieces altogether about 0.2 cc ; All embedded in one block

MICRO : Serial sections consist of fragments of colonic mucose including the muscularis mucosae. The surface epithelium shows superficial ulceration in one of the fragments. It also shows a mild infillrate or lymphocytes and neutrophils in focal areas with some loss of goblet cells.

M. A. Datta Chakraborty

केन्द्रीय वृक्ष वन विभाग विधिकरण	Central Forest Commission
Central Forest Commission	Tribunal
23 MAR 91	
C.L.W.	

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The lamina propria shows a moderately increased number of plasma cells and lymphocytes, a sparse infiltrate of neutrophils, occasional eosinophils and microhaemorrhanges. The muscularis mucosae is hypertrophied.

No crypt abscess/dilatation/atrophy/elongation, Paneth cells, thickening of the basements membrane, subepithelial collagen deposition, increased mitoses, microthrombi, granuloma, intranuclear inclusions or evidence of neoplasm is present. No. EH is seen in the H&E or PAS stained sections.

Features are suggestive of NON SP, BACTERIAL ~~XXXX~~ COLITIS. How ever a follow up biopsy may be necessary to rule out the possibility of an early stage of ulcerative colities. *

The applicant is still suffering from the above disease and how also under continuous medical treatment. Necessary medical certificates in support of her contentions are enclosed as Annexure -1 series for perusal of the Hon'ble Tribunal. It is relevent to mention here that applicant was also under Medical treatment at Appollo hospitals, Chennai, during month of July 1999 necessary certificate are enclosed.

ss. *Copy of medical documents are enclosed as Annexure - I (series)*

4.3 That your applicant further beg to state that now Morch she is working at MORE where her husband Sri Debashis Bhattachjee was posted in the same department of Central Excise and Customs, he is now transferred and posted at Shillong at *W. Bhattachjee*

कानूनी विभाग: अधिकारी	Con	... Tribunal
23 MAR 71		

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at Headquarter Office vide transfer and posting order issued under office order no.18/2000 dated 15.12.2000 from Moreh to Shillong and accordingly my husband is relieved from Moreh. Again vide impugned order no. 19/2000 dated 15.12.2000 the applicant is ordered for transfer and posting from Moreh LCS Customs Division to statistics Branch Headquarter Office, Shillong. It is stated that your applicant never sought for any posting at Shillong although the order of posting of the applicant might have been passed with the view of intention to accomodate both husband and wife in the same station but unfortunately the present position of health condition of the applicant does not permit to move or to stay in a place like Shillong which is situated in a high attitude . It is relevient to mention here that the applicant not yet completed her 4(four) years tenure under Custom Commissionerate since she has joined only in the month of June 1997 under the Custom Commissionerate, more over applicant joined only in the month of April '99 in the present place of posting at Moreh, therefore he has not yet completed her four year tenure at Moreh, therefore she is entitled to retain in the present place of posting till comple- ssion of four years tenure. It is ~~s~~ catagorically submitted that the applicant seeking retention in the present place of posting at Moreh or praying for her posting at Imphal under the Customs Division especially on health ground moreover applicant is belong to Scheduled Tribe community, as such she is entitle to be posted nearer her Home Town, in this connection it is

N. Bhattacharya

ought to be mentioned were that applicant is a group 'C' category of Central Government Employee as such she is entitled to protection of office memorandum issued by the Government of India under letter No. 36026/3/85-EST(SCT) dated 24.6.85 and O.M. dated 21.8.1989. Therefore the applicant is being discrementated in the matter of posting and transfer as because she is now sought to be transferred from Moreh to Shillong before completion of her tenure at Moreh in view of the transfer policy dated 30.6.94 issued by the Board of Central Excise and Customs, New Delhi and more so when her severe ailment is brought to the notice of Sri K.K. Das, Commissioner Customs, Shillong by her representation dated 19.12.2000 but the same was not considered by the Commissioner and the same is also pending refer the Commissioner till ~~fix~~ filing of this application before this Hon'ble Tribunal. It is categorically submitted that till filing of this application she has not yet received any order of reliving her from Moreh in view of pendency of her representation but applicant is apprehending release at any momenty, in the circumstances finding no other alternative, the applicant being a permanent resident of Imphal praying a direction upon the respondent to allow her to continue either at Moreh or at Imphal till the tenure of 4 (four) years is over or atleast for a further period of two years.

Extract

Copy of the impugned order of transfer and posting dated 15.12.2000 as well as O.M. dated 24.6.85 and O.M. dated 21.8.89 representation dated 19.12.2000

M.B. Bhattacharya

23 मार्च २०१

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are enclosed as Annexure-2, 3, 4, 5 respectively.

4.4. That by order dt. 16.3.2001, the representation of the applicant has been rejected by the Deputy Commissioner, Customs & ^{Shillong} Central Excise, without assigning any reason whatsoever, the rejection order is cryptic, non-speaking and the same has been passed without application of mind, as such the impugned order of rejection of the representation of the applicant dt. 16.3.2001 is liable to be set aside and quashed. It is stated that the applicant is working at Morech L.C. Station, and the impugned order of transfer and posting has not yet been effected but it is apprehended that the same may be effected at any moment.

Copy of the rejection order dt. 16.3.2001 is enclosed as Annexure- 6.

4.5 That this application is made bonafide and for the ends of justice.

5. Grounds for Relief with Legal Provision.

5.1 For that the applicant is suffering from severe ailment as such it is difficult on the part of the applicant to stay in a very high attitude at Shillong on health ground.

5.2 For that the applicant belongs to scheduled Tribe Community as such she is entitled to get her posting near her home town as per office memorandum issued by the Government of India.

5.3 For that the applicant praying for a compassionate posting either at Morech or at Imphal on health ground or modifying the impugned order of posting dated 15.12.2000.

5.4 For that the impugned order of transfer and posting dated 15.12.2000 has been passed in total violation of professed norms and transfer policy.

N. B. Datta Chakraborty

5.5 For that the applicant posted at Morech only in the month of April 1999 and not yet completed four years tenure as required under the transfer policy.

6. Details of remedy exhausted.

The applicant beg to state that there is no other alternative remedy under any rule available before the applicant them to approach the Hon'ble Tribunal by way of filing this O.A.

7. Matter not pending before any other Court/Tribunal.

The applicant further declares that she had not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made before any court of law or any other authority or any other Bench of the Tribunal and/or any such application writ petition or pending before any of them.

8. Reliefs sought for :

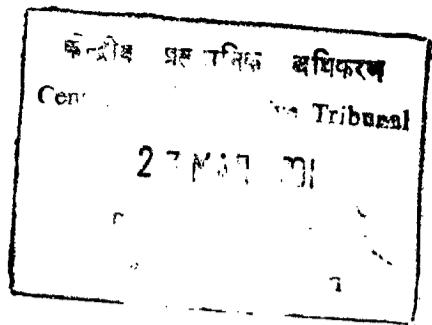
In view of the facts and circumstances stated in paragraph 4 of this applicant, the applicant prays for the following reliefs :

8.1 That the Hon'ble Tribunal be pleased to set aside the impugned order of transfer and posting dated 15.12.2000 (Annexure so far the applicant is concerned.

8.2 That the Hon'ble Tribunal be pleased to direct the respondents to allow the applicant to continue either at moreh or at Imphal, Customs Division on compassionate ground till the tenure is over.

8.3 That the impugned letter dt. 16.3.2000 (Annexure 5) rejecting the representation of the applicant be set aside and quashed.

N. Bhattacharya



8.3 Costs of the applicant.

9. Interim order prayed for :

During the pendency of this application the applicant prays for the following relief :

9.1 Hon'ble Tribunal be pleased to stay the operation of the impugned order of transfer and posting dated 15.12.2000 (Annexure - 2) so for the applicant is concerned till final disposal of this case.

10.

This application is filed through Advocate.

11. Particulars of Postal Order :

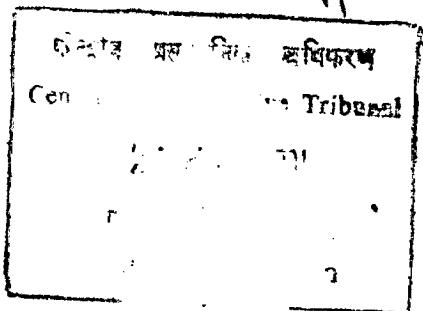
i. I.P.O. No. : 56 422857
ii. Date of Issue : 19/3/2001
iii. Issued from : G.P.O., Guwahati.
iv. Payable at : G.P.O., Guwahati .

12. List of enclosures :

As stated in the Index.

Verification.....

N. Bhattacharjee



VERIFICATION

I, Mrs. Neiphal Bhattacharjee, wife of Sri Debashis Bhattacharjee aged about 41 years, resident of Dewlahland, P.O. & P.S. Imphal, Manipur and working as Inspector, Land Customs Station Moreh, applicant in this original application do hereby verify that the statements and declare that the statements made in paragraphs 1 to 4 and 6 to 12 are true to my knowledge and those made in paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 23rd day of
March, 2001 at Guwahati.

N. Bhattacharya

Signature.



ULTRASOUND

Name: MR. N. BHATTACHARJEE

Age: 39 years Sex: F

ID: 1111

Address:

City:

Date: 24/10/99

Report No: 153317

Reference:

A6954 LIS

Room No.:

Our Patient

Floor: 11th

ICHSIHALI TV -IMENTAL THERAPY & PMF

REPORT

Provided Clinical Data

Examination Performed

ULTRASOUND WHOLE ABDOMEN (FEMALE)

Liver shown in form heterotrophic with no evidence of focal or diffuse pathology.

Intra and extra hepatic biliary structures not clearly defined.

Left bladder appears normal with no evidence of calculi.

Wall thickness appears normal.

Prostate and rectal appear normal.

Portal and splenic veins appear normal.

No evidence of enlarged lymph nodes.

No abdominal movement of mesenteric organs.

No abdominal or pelvic pathology or abdominal calcification.

Right kidney measures 9.5cm.

Left kidney measures 9.7cm.

Both kidneys show normal echogenicity with no evidence of calculi or calyceal dilatation.

Uterus and ovaries were not visualized.

Bladder is normal in size.

IMAGES: 24/10/99 Normal 111117

DR. UMASHANKAR.

AH-QF-MB-0938

MICROBIOLOGY

Apollo Hospitals

—Toward greater strides in modern medicine



21, Greams Lane, Off. Greams Road, Chennai - 600 006. Phone : 8277447, 8274749

AME	Mrs N. Bhattacharjee.	Unit No. 646100	7/1504	Received on: 26/07/99
ge:	39	Sex: F	Ward/OP: A-244	Reported on: 31/07/99
ource of Specimen:	Blood	Referred by: Dr. Bhaskar.	Micro No. Hep-479	

SEROLOGY/IMMUNOLOGY REPORT

	Test	Result
WIDAL	STO	
	STH	
	SPA	
	SPBH	
WEIL-FELIX	OX-K	
	OX-2	
	OX-19	
BRUCELLA ABORTUS AGGLUTINATION		
PAUL BUNNEL	Screening	
	Confirmatory	
HBV MARKERS	HBs Ag	
	Anti-HBs Ag	Positive
	HBc Ag	Negative
	Anti-HBc Ag	Positive
	Anti-HBc (IgM)	Negative
ANTI HAV (IgM)		
ALPHA FOETO PROTEIN		
CARCINO EMBRYONIC ANTIGEN		
ANTI HCV EIA II GENERATION		

Comments

Dr. M. A. THIRUNARAYAN, M.D.

MOUNTING CHART

AH-OFT-WS-0922

NAME: Mrs. Bhattacharjee

HOSPITAL NO. 646

AH-OFT-11-0920

TRANSPLANTATION
IMMUNOLOGY

Apollo Hospitals

—towards greater strides in modern medicine



21, Greams Lane, Off. Greams Road, Chennai - 600 006. Phone : 8290200, 8293333

NAME: Mrs N Bhattacharjee	Unit No.: 646100	Received on: 27/7/99
Age: 39 yrs Sex: "Female"	Ward/OP: 083	Reported on: 30/7/99
Source of Specimen: Blood	Referred by: Dr S. Bhaskar	Lab. No.: 1582/99

SCREENING FOR AUTO ANTIBODIES BY INDIRECT IMMUNOFLUORESCENCE

TEST	RESULT
ANTI NUCLEAR ANTIBODY Hep 2	NEGATIVE
ANTI n DNA	
ANTI NEUTROPHIL CYTOPLASMIC ANTIBODY	
ANTI MITOCHONDRIAL ANTIBODY	
ANTI SMOOTH MUSCLE ANTIBODY	
ANTI GBM ANTIBODY	
ANTI PARIELTAL-CELL ANTIBODY	

ANY, BY THIS SENSITIVE METHOD IS DETECTED IN A SMALL PERCENTAGE
OF NORMAL ELDERLY INDIVIDUALS, IN NON-IMMUNE DISORDERS LIKE DIABETES, GOUT
AND IN AUTOIMMUNE DISEASES.

18
AH-QF-MB-0918
27

MICROBIOLOGY

Apollo Hospitals
towards greater strides in modern medicareNAME Mrs. Bhattacharjee

Unit No. 646100 7/1504 Received on 31/7/99

Age 39 Sex: F WARD NO: A 244 Reported on 2/8/99

Source of Specimen: Urine Ref by: Dr. Bhakkar Micro No.: U 7778

CULTURE & SENSITIVITY REPORT

Smear (Grams)

No pus cells or bacteria seen.

Colony count:

Organisms Isolated	Antibiotic Susceptibility Pattern																				
	GROWTH	Penicillin	Erythromycin	Chloramphen	Tetracycline	Kanamycin	Ampicillin	Clotrimazol	Co-Trimoxazol	Gentamicin	Amikacin	Cefazolin	Cefuroxima	Cefotaxima	Ceftazidima	Ceftriaxon	Nalidixic Acid	Norfloxacin	Ciprofloxacin	Lincomycin	Rifampin
No growth																					

CODE: H = Heavy M = Moderate SC = Scanty S = Sensitive R = Resistant I = Intermediate

*Ampicillin is class disc for Amoxycillin **Tetracycline is class I for all tetracyclines

COMMENTS

Dr. M.A. THIRUNARAYAN, M.D.

18
MOUNTING CHART
AH-QF-WS-0922

NAME: Mrs. Bhattacharjee

HOSPITAL NO. 6461



TRANSPLANTATION
IMMUNOLOGY

Apollo Hospitals
- Towards greater strides in modern medicine



21, Greams Lane, Off. Greams Road, Madras-600 006. Phone: 8277447/8277059/8277052 Extn.: 9

E:	Ms Neiphal Bhattacharjee	Unit No.	646100	Received on: 27/7/99
Age:	39 YRS	Sex:	Female	Ward/QEx A244
Type of Specimen:	Blood	Referred by:	Dr Bhaskar	Lab. No. Cr34/99

MISCELLANEOUS TEST REPORT

TESTIGATION REQUESTED: CRYOGLOBULIN

JLT: After 24 hours = NEGATIVE
After 7 days = NEGATIVE

DISCHARGE SUMMARY

INIT

INTERNAL MEDICINE : I.D. NO : 646100

NAME

: MRS. N. BHATTACHARJEE ROOM NO : 244/A

ADDRESS

: M G AVENUE P.O. & P.S. AGE : 39 YRS
IMPHAL-1 SEX : FEMALE
MANIPUR.

CONSULTANT

: DR. S. BHASKAR, MD

REFERENCES TO

: DR. COL. KRISHNAN, GASTROENTEROLOGIST

DATE OF ADMISSION : 25.07.99

DATE OF DISCHARGE : 03.08.99

DIAGNOSIS

: HEPATITES - B (RECOVERING)

COURSE IN THE HOSPITAL : Ms. Bhattacharjee who was found Hepatitis B positive elsewhere was admitted for further evaluation. She also given history of frequent episodes of loose motions since 1 month.

LFT shows GGTP/SGPT to be around 70 to 90 with normal Serum bilirubin and Serum protein. Coagulation profile was normal. Hbs Ag was seen positive in the earlier reports but is negative now. Anti Hbs and anti HBe are detected indicating recovery and immunity.

Anti HCV and HCV RNA were also detected in the earlier reports. However, the liver biopsy shows grade 0 activity.

Under these circumstances the patient is discharged to be under surveillance. She is advised the following.

DISCHARGE ADVICE :

1. Cap. Beclotules once daily for 1/2.

2. Tab. Hepamerz thrice daily for 1/2.

Review after 6 months.

DR. HERANTH
Resident

DR. S. BHASKAR
CONSULTANT PHYSICIAN

Apollo Hospitals

HISTOPATHOLOGY

Apollo Hospitals

Inwards greater strides in modern medicine



21, Greams Lane, Off Greams Road, Chennai - 600 006. Phone: 8293333, 8280200

NAME	Mrs Bhattacharjee	Unit No : 646100	Received on : 27-7-99
Age: 39 yrs	Sex: Female	Ward/OPXX 244	Reported on : 29-7-99
Source of Specimen:		Referred by : Dr Col S Krishnan	Pathology No.7030/99

SURGICAL PATHOLOGY REPORT

Specimen : Liver (needle) biopsy

Macroscopic description : Single linear brownish piece of tissue measuring 1.5 cm
- 2 all.

Microscopic description : Sections show strips of liver tissue with essentially preserved architecture and the portal tracts showing minimal increase in round cells along with very minimal lobular round cell infiltration. Very minimal portal fibrosis is seen.

IMPRESSION: Chronic hepatitis, stage I with grade 0 activity, live
(needle biopsy.)

Dr Ashok Parameswaran MD

Code : mb

Patholo

21
HAEMATOLOGY

Apollo Hospitals

Towards greater strides in modern medicine



21, Greams Lane, Off. Greams Road, Chennai-600 006. Phone: 8293333, 8290200 198640

NAME: Ms. Bhattacharjee	Unit No. :	Received on: 25 7 99
Age: 39 Sex: F	Ward/OP: E/R 24	Reported on: "
Source of Specimen: Blood	Referred by: C.M.O	Lab. No. 137

HAEMOGRAM REPORT

Haemoglobin	11.2	gm%	RBC Count	Million/cmm
Packed cell volume	33	%	MCV	cu
WBC Count	4,300	/cmm	MCH	ug
Platelets on smear			MCHC	%
Platelet Count		/cmm	Reticulocytes	%
ESR	29	mm/hr	Parasites	
			Nucleated red. cells	/100 WBCs

Differential Count

Myeloblast	Hypochromia	Red cell morphology
Promyelocyte	Microcytosis	(MCHC), Howell Jolly bodies
Myelocyte	Anisocytosis	Cabot ring
Metamyelocyte	Poikilocytosis	Schistocytes
Stab form	Macrocytosis	Tear drop cells
Neutrophil	Basophilic stippling	Fragmentation
Lymphocyte	Target cells	Rouleaux formation
Eosinophil	Polychromasia	Spherocytes
Monocyte	Platelets clumped and adequate	
Basophil		

Impression

Signature

TUBERCULOSIS	AB	ing G	
		Ig M	

Comments

Dr. M.A. THIRUNARAYAN, M.D.



Apollo Hospitals

144 Green Street, OH 44632-1900
614/876-4119 AHEL INT'L

18H-95-512-0825

BIOCHEMISTRY

Name: MRS N BHATTACHARJEE
Age : 39 Sex : F
Ref. By: DR. BHASKAR. S MU
IP-No: 7/1504 Ward-Bed: A244
Nature of Specimen : STOOL

Unit No: 646100
Vchr. No:
Recd. on: 26/07/99
Recd. On: 26/07/99

Lab No : 916F
Vchr.Dt:26/07/99

FAECES EXAMINATION

MACROSCOPIC :

Colour	:Brown
Consistency	:Semi-Solid
Mucus	:Absent
Bleed	:Absent
Odour	:Absent

MICROSCOPIC

Pus Cells :Nil
RBC's :Nil
Vegetable Matter :Absent
Trochozoites :Absent
Ova :Absent
Cysts :Absent

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Signature

TUBERCULOSIS

232

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140

D.F.M.A. THIRUNARAYAN, M.D.



Apollo Hospitals
200, Ghatkopar Road, Chembur,
Mumbai - 400 064 (MAHARASHTRA)

BIOCHEMISTRY

Name: MRS. N. BHATTACHARJEE
Age: 39 Sex: F
Ref. By: DR. BHASKAR, S. MD
IP-No: 7/1504 Ward-Bed: A 244
Nature of Specimen: URINE

Unit No: 646100 Lab No: 917U
Vchr. No: Vchr. Dt: 26/07/99
Recd. On: 26/07/99 Recd. On: 26/07/99

URINE EXAMINATION

So. Gravity	:	1015	
Colour & Transparency	:	Straw	Clear
Reaction	:	Acidic	
Albumin	:	Nil	
Sugar	:	Nil	
Acetone	:	Nil	
Bile-Pigments	:	Nil	
Urobilinogen	:	Normal	
DEPOSITS :			
RBC's	:	Nil	
Plus Cells	:	4-6 / h.p.f	
Epithelial Cells	:	4-6 / h.c.f	
Mucus-Threads	:	Occasional	

SD

Signature

TUBERCULOSIS	AB	Ig G	Ig M

Comments

MS
Dr. M.A. THIRUNARAYAN, M.D.

24
30
AH-QF-MB-0939

MICROBIOLOGY

Apollo Hospitals



21, Greams Lane, Off. Greams Road, Chennai - 600 006. Phone : 8290200, 8293333

MR. Mrs. N. Bhattacharjee.	Unit No. 646100	7/1504	Received on: 26/07/99
Age: 39 Sex: F	Ward/Op	A-244	Reported on: 26/07/99
Source of Specimen: Blood	Referred by: Dr. Bhaskar.		Micro No. RP-3051

SEROLOGY/IMMUNOLOGY REPORT II

Test		Result	
ASO (Anti-Streptolysin-O)			
CRP (C-Reactive Protein)		Negative	
RHEUMATOID FACTOR	Latex	Negative	
	Rose-Waaler (DAT)		
AUTO ANTIBODIES	Anti Thyroglobulin		
	Anti Microsomal		
	Anti Sperm		
IMMUNOGLOBULINS	Ig A		
	Ig G		
	Ig M		
COMPLEMENT	Total (Haemolytic) Control		
	C3		
	C4		
VDRL			
PREGNANCY TEST (Beta-HCG In urine)			
TOXOPLASMA	Ab		
RUBELLA	Ab		
CMV	Ab (Cytomegalic Virus)		
HSV	Ab (Herpes Simplex Virus)		
TUBERCULOSIS	Ab	Ig A	
		Ig G	
		Ig M	

D.M.A. THIRUNARAYAN, M.D.

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Slideshow

650-518-110



Apollo Hospitals

BC=DE=BC=12.5

6-21 Grams Lane, Off Grams Road, Cwrtnewydd, 000 006, 111-600333-002, 41-6419 AHEI INC., 774-5234629, CAPL

BIOCHEMISTRY

Name: MRS. BHATTACHARJEE

Unit No :-

Bio-no : 637A

Age: 39

Sex: F Vchr. No:

Vchr Dte: 25/07/99

Ref ID: DR-C-M-0

Recd. on : 25/07/99

Report

Nature of Specimen: BLOOD

No: 1

LIVER FUNCTION TEST REPORT

	RESULT	NORMAL RANGE
Bilirubin Total	0.6 mg/dl	0.5 - 1
Alkaline Phosphatase	94 IU/l	New-Born-8 Yrs : 75-650 8 Yrs - 16 Yrs : 75-500 Above 16 Yrs : 75-275
Total Protein	6.4 g/dl	6 - 8
Albumin	4 g/dl	3.5 - 5
Globulin	2.4 g/dl	2 - 4
S.G.P.T. (ALT)	72 IU/l	5 - 35
G.G.T.P.	10 IU/l	10 - 50

Biochemistry
S. Subramanian)



Apollo Hospitals

21, Greams Lane, Off Greams Road, Chennai 600 006 AH-QF-BC-0963
Tel: 8293333 Telex: 41-6419 AHTEL IN Telex: 91-44-823429 CABLE: Apollo Hos

BIOCHEMISTRY

Name: MRS BHATTACHARJEE Unit No : Bio-no : 637
Age : 39 Sex : F Vchr. No : Vchr. Dt: 25/07/99
Ref. By: DR. C M D Ward-Bed: EMR 92 Recd. on : 25/07/99
ID-No: Nature of Specimen : BLOOD Repo. On : 25/07/99
24 Hr. Lab-No: 1

REQUEST FORM & REPORT

	RESULT	NORMAL RANGE	
Glucose Random	95 mg/dl	70	- 120
Blood Urea	28 mg/dl	15	- 40
Serum Creatinine	0.8 mg/dl	0.5	- 1.2
Sodium	138 meq/l	130	- 145
Potassium	3.6 meq/l	3.5	- 5.5
Chloride	102 meq/l	95	- 106
Bicarbonate	22 meq/l	22	- 29

Biochemist
S. Subramaniam)

BANINGI DIAGNOSTIC CENTRE

RIMS Road, Imphal - 795 001, Manipur, India
 Phones : 91-385-221609, 311551 (O), Fax : 91-385-221609
 Regd. No. : M NHCR/004/CL/94

A NATIONAL REFERENCE LABORATORY under IAPM Quality Control Programme

27 39
Dr. Th. Dhabali Singh

MBBS, MD, FAIMS

Former Associate Professor of Pathology
 RIMS, Imphal, Manipur

Reference No. : L86

Date : 19/07/99

Name : Mrs. N. Bhattacharjee
 Age : 39 Years
 Address : Thangal Bazar
 Referred By : Dr. L. M. Singh MD, DM

Sex : Female

TEST(S)	RESULT(S)	METHOD(S) REFERENCE VALUE(S)
SGOT (AST):	56 U/L	Kinetic S - 40 U/L
SGPT (ALT):	98 U/L	Kinetic S - 40 U/L

BRBING -

1. General Clinical Services 2. Microbiology 3. Biochemistry 4. Hematology 5. ECG & ECG 6. Audiometry 7. Spirometry 8. Endoscopy

Banina Diagnose

AADARSH LABORATORY (Clinical)

KANGLA PARK MOREH PARKING
IMPHAL - MANIPUR
D-230926

28

94

REF. NO. :- 5/23 07.99

NAME : MRS. N. BHATTACHARYA. 40 YRS/AF
ADDRESS : M. G AVENUE.
REFD BY : DR. L M SINGH. MD. DM.
TEST DONE : URINE RE, BLD. Hb%, GSP, PROTH TIME, PTTK, PLATELET COUNT & CRIN

REPORT ON

1. HEMOGLOBIN : 13.6 gm%
2. PROTHROMBIN TIME : 13 secs (Control - 13 secs)
3. PTTK : 70 secs (Control - 35 secs) → 1.5 sec ↑
4. PLATELET COUNT : 1,56,000 / cu mm. ↑
5. SERUM CREATININE : 0.9 mg/dl. (N.V 0.5-1.4 mg/dl)
6. GENERAL BLOOD PICTURE : Normochromic and normocytic red cells. TLC & DLC within normal range. No MP or immature cells seen.

7. URINE RE :-

Physical Examination

Volume. : 24 ml
Color. : Pale yellow
Sediment. : Nil
Odour. : Urinal

Chemical Examination

pH : Acidic
Sugar. : Nil
Protein. : Nil

Microscopic Examination

Plus cells. : 4-2 / HPF
R.B.C. : Nil
Crystals. : Nil
Cast. : Nil
Epithelial cells : 5-10 / HPF
Others. : Nil



IMPHAL ENDOSCOPY CENTRE

MEDICAL GASTROENTEROLOGY



IMPHAL-795 001, MANIPUR 0385-230563

Consultant:

Dr. I.M. Singh

MBBS, MD, DM GASTROENTEROLOGY (PGI-CHAND.)

Patient's Name Mrs. N. Bhattacharjee Age 39 Sex F

Address N.G. Avenue Regd. No. & Date 3303 5-7-99

OPD REGISTRATION CARD

Adv

BLOOD Test

LFT

1

1M/ML

5/7/1999

HCV Antibody Test

UGI Endoscopy - 6-7-99

1

1M/ML

6/7/99

Adv COLONOSCOPY

tomorrow - 7-7-1999

1

1M/ML

7/7/99

Review & report

- HCV

- HBs Ag, HBe Ag

- Bx Result

12/7/99

Zinc 50 mg

1 tab three a day

19.7.99

Rp

✓ (1) TB. PERISTIL (30)
1 hr bebe 1 — 1 x $\frac{15 \text{ days}}{=}$
needs

✓ (2) 5g Neuro-tril (7)
1 Amp 1.M. daily

✓ (3) 5g vitamin K - (5)
1 Amp 1.M. daily x 3 days

(4) TB. Zolex (25mg) $\frac{5}{=}$ 15 days

For Liver Biopsy on Sunday
(pm, 5pm) 24-7-99

To Depart on 23.7.99 (10 AM)



IEC

30



IMPHAL ENDOSCOPY CENTRE

MEDICAL GASTROENTEROLOGY SERVICES

Thangal Bazar, Khoyathong Road,
Near Post Office, Imphal- 795 001 (Manipur)
230563

G.I. ENDOSCOPY REPORT

ENDOSCOPY NO. & DATE

756-B / 6-7-1999

NAME

Mrs. N. Bhattacharjee AGE 39 SEX F

REFD. BY

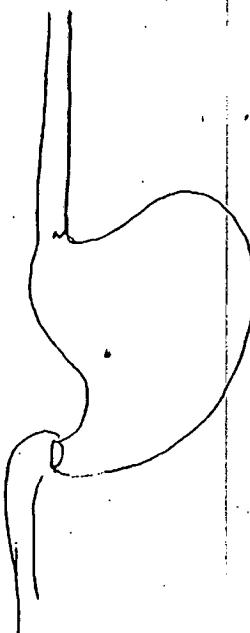
INDICATION/CLINICAL DIAGNOSIS

Evaluation of UG1 symptoms

TYPE OF ENDOSCOPY

UG1 Endoscopy

FINDINGS



Instrument: OLYMPUS OG, F - (9.8 mm)

Findings

1. OESOPHAGUS - normal

2. STOMACH : Basal fluid - normal

No ulcer, no growth

A localized congested
spot in Body - lower part
no ulceration

3. PYLORUS - normal.

4. DUODENUM 1ST Part : Bulb - normal
shape, NO Ulcer, NO
erosions

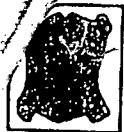
5. D₂ - normal

6. NO Sign of cont
active lesion in
UG1 T

Advice :-

By

Signature of Endoscopist



IBC

31
IMPHAL ENDOSCOPY CENTRE

37

MEDICAL GASTROENTEROLOGY SERVICES

Thangal Bazar, Khoyathong Road,
Near Post Office, Imphal- 795 001 (Manipur)
230563

G.I. ENDOSCOPY REPORT

ENDOSCOPY NO. & DATE

C-169 / 7-7-1999

NAME

Mrs. N. Bhattacharjee

AGE 39 SEX F

REFD. BY

INDICATION/CLINICAL DIAGNOSIS

Evaluation of Recurrent Diarrhoea
(Received numerous antibiotics)

TYPE OF ENDOSCOPY

FINDINGS

TOTAL COLONOSCOPY

Instrument: Olympus CF-EL model.

Total Colonoscopy done upto Caecum.

Appendix opening seen clearly.

Ileocecal valve identified. Scope also entered into distal terminal ileum about 5 cm.

- Caecum - normal. Ileocecal valve

- distal ileum - normal

- except for 8.5. Colon, no one abilis detected: No ulcerati, NO growth. vasular. normal. No Pseudomembrane.

Advice:

Signature of Endoscopist

Asmit

(Bx (Amer.)

32

AADARSH LABORATORY (Clinical)

KANGLA PARK MOREH PARKING
IMPHAL - MANIPUR
O : 230926

REF. NO. :- AH - 350/07.07.99. (D. NO. - 39/07.07.99)

NAME : MRS. N. BHATTACHARJEE 39 YRS/F.
ADDRESS : THANGAL BAZAR.
REFD.BY. : DR. L.M. SINGH MD, DM.
TEST DONE. : SIGMOID COLON TISSUE FOR HPE.

R E P O R T O N

GROSS : A few irregular grey white soft tissue pieces altogether about 0.2 cc ; All embedded in one block.

MICRO : Serial sections consist of fragments of colonic mucosa including the muscularis mucosae. The surface epithelium shows superficial ulceration in one of the fragments. It also shows a mild infiltrate of lymphocytes and neutrophils in focal areas with some loss of goblet cells. The lamina propria shows a moderately increased number of plasma cells and lymphocytes, a sparse infiltrate of neutrophils, occasional eosinophils and microhaemorrhages. The muscularis mucosae is hypertrophied.

No crypt abscess / dilatation / atrophy / elongation, Paneth cells, thickening of the basement membrane, subepithelial collagen deposition, increased mitoses, microthrombi, granuloma, intranuclear inclusions or evidence of neoplasm is present. No EH is seen in the H & E or PAS stained sections.

Features are suggestive of NONSP. BACTERIAL COLITIS. However a follow up biopsy may be necessary to rule out the possibility of an early stage of ulcerative colitis.

BABINA Diagnostic Centre

ABINA

RIMS Road, Imphal - 795 001, Manipur, India
Phones : 91-385-221609, 311551 (O), Fax : 91-385-221609
Regd. No.: MNHCR/004/CL/94.

39

A NATIONAL REFERENCE LABORATORY under IAPM Quality Control Programme

Dr. Th. Dhabali Singh

MBBS, MD, FAIMS

Former Associate Professor of Pathology
RIMS, Imphal, Manipur

Reference No. : L48

Date : 05/07/99

Name : Mrs. N. Bhattacharjee
Age : 39 Years
Address : Thangal Bazar
Referred By : Dr. L. M. Singh MD, DM

Sex : Female

TEST(S)	RESULT(S)	METHOD(S)	REFERENCE VALUE(S)
SGOT (AST):	55 U/L	Kinetic	5 - 40 U/L
SGPT (ALT):	75 U/L	Kinetic	5 - 40 U/L

HVC Elisa Test (C) - Negative

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Regd. No.: MNHCR/004/CL/94

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34
Dr. Th. Dhabali Singh

MBBS, MD, FAIMS
Former Associate Professor of Pathology
RIMS, Imphal, Manipur

Reference No. : L54

Date : 07/07/99

Name : Mrs. N. Bhattacharjee
Age : 39 Years
Address : Thangal Bazar
Referred By : Dr. L. M. Singh MD DM

Sex : Female

TEST(S)	RESULT(S)	METHOD(S) REFERENCE VALUE(S)
SERUM AUSTRALIA ANTIGEN:	Positive	Immunochromatography

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Regd. No.: MNHCR/004/CL/94

A NATIONAL REFERENCE LABORATORY under IAPM Quality Control Programme

Dr. Th. Dhabali Singh

MDBS, MD, FAIMS
Former Associate Professor of Pathology
RIMS, Imphal, Manipur

Reference No. : L52

Date : 06/07/99

Name : Mrs. N. Bhattacharjee
Age : 39 Years
Address : Thangal Bazar
Referred By : Dr. L. M. Singh MD DM

Sex : Female

TEST(S)	RESULT(S)	METHOD(S)	REFERENCE VALUE(S)
---------	-----------	-----------	--------------------

Anti-HEPATITIS C Virus Ab.: Positive

Remarks:

Detection with the help of ImmunoComb II HCV, a rapid and sensitive screening test for the differential detection of anti-HCV antibodies directed against STRUCTURAL (Core and Envelope) and NON-STRUCTURAL (NS2 and NS5) viral proteins. It is a useful tool for rapid diagnosis of suspected carriers of HCV. The results should also be evaluated in relation to clinical and other laboratory parameters.

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For Babina Diagnostic Centre

CLINICAL LAB • X-RAY • ULTRASOUND • ECG • ENG • AUDIOMETRY • SPIROMETRY • ENDOSCOPY.

To
 DR. T. K. MITRA
 Kothari Centre of Gastroenterology
 Kothari Medical Centre
 83, Alipore Road,
 Calcutta-700 027

PH : 4567050

Attn : Mr. Kundu

Name : Mrs ^N Bhattacharya

Age : 39 Sex : M/F :

Address : Thangal Bazar Imphal

Tel. No. : _____

Referred by Dr : L. M. Singh

VIRAL HEPATITIS : MARKER PROFILE

HbsAg : _____

Anti - HCV : +ve

Anti-Hbs : _____

HCV RNA : (PCR) _____

Anti-Hbc : IgM : _____

HbeAg : _____

Anti - Hbe : _____

HBV DNA (PCR) : _____

LIVER FUNCTION TESTS

SGOT : _____

SGPT : _____

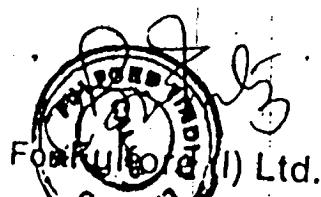
BILIRUBIN : _____

ALP : _____

PATIENT'S HISTORY

Past History : H/O Blood Transfusion, H/O Spouse : HBV or HCV

Dental visits



KOTHARI MEDICAL CENTRE

A SUPERSPECIALITY HOSPITAL

8/3, ALIPORE ROAD, CALCUTTA - 700 027 • PHONE : 4567050-59 • FAX NO. : 91-33-4567045

Report No. : 4177
Ref. No. : 67/99
Name : MRS M BHATTACHARJEE
Doctor : LM SINGH
Age : 40

Sex : F

Date : 15/07/99
Reg. No. :
Bed No. :
Class : PRIVATE

HCV RNA PCR (QUALITATIVE)

Home Address :

Date of collection of sample : 8.7.99

Date of reporting : 15.7.99

RNA : DETECTED. ✓

Remarks if any :

Points to be noted :

1. Positive assay helps in detecting the presence of HCV genome prior to Seroconversion.
2. Positive assay detects chronic viral replication among seropositive subjects.
3. Positive assay helps in the detection of cases who will benefit from Interferron Therapy. Will also help to monitor

DR. T.K. MAITRA, (MBBS, Ph.D)
CONSULTANT



Extract Copy

Prmduar-2



GOVT. OF INDIA
OFFICE OF THE COMMISSIONER OF CUSTOMS
NORTH EASTERN REGION
SHILLONG

ORDER NO. 19/2000

Dated, Shillong, the 15th December 2000.

Sub:- Transfer & Posting, Rotation & Adjustments in the Grade of Inspector of Commissionerate of Customs, N.E.R, Shillong - Orders Regarding.

The following transfer & postings, rotation & adjustments in the grade of Inspector of Commissionerate of Customs, North Eastern Region, Shillong are hereby ordered with immediate effect and until further orders :-

Sl	Name of the Officer S/Shri	Place of Posting	
		From	To
1.	C. K. Chanda	Dhubri Divisional Office Dhubri C. Excise Division	Dhubri C.P.F. Guwahati Customs Division
2	H. P. Sharma	Divisional Office Dibrugarh C. Excise Division	Tinsukia P.P. Dibrugarh Customs Division
3	N. Nandi	Jagiroad Range Guwahati C. Ex. Division	Moroh L.C.S. Imphal Customs Division ✓
4	<u>P. L. Sinha</u>	Nagson Range Guwahati C. Ex. Division	Kxj. Fettiughat L.C.S. Kamengganj Customs Division
5	T. C. Mahanta	Jorhat Range Jorhat C. Excise Division	A/g, Narc./Int. Unit Imphal Customs Division
6	D. M. Das	B.R.P.L.-I Range Dhubri C. Excise Division	Mahendraganj P.P. Guwahati Customs Division
7	K. R. Nath	Divisional Office Dhubri C.Ex. Division	Mankachar LCS / P.P. Guwahati Customs Division
8	<u>N. C. Dutta</u>	Dibrugarh A/E. Dibrugarh C.Ex. Division	A/a, Narc./Int. Unit Dibrugarh Customs Division
9	P. K. Chakrabarty	Divisional Office Tinsukia C.Ex. Division	Tech/Sub/Adj. Branch Aizawl Customs Division
10	Salil Bhattacharjee	Tinsukia -I Range Tinsukia C.Ex. Division	A.P.R.O. Kamengganj Customs Division
11	Swapan Roy	I.O.C. Sub Range Tinsukia C.Ex. Division	Sonamura C.P.F. Agartala Customs Division
12	H. Basumatari	Dhubri Range Dhubri C.Ex. Division	Hallidayganj P.P. Guwahati Customs Division

Detested
SDA
Adm

133	G.C. Deka	Dibrugarh C.P.F. Dimapur Customs Division	39 Law Branch Dimapur Customs Division	P/6
134	B. C. Baruah	A/s, Narc / Intt. Unit Dimapur Customs Division	Numaligarh C.P.F. Dimapur Customs Division	✓
135	L. Happyson	Tech / Sta / Adj. Dimapur Customs Division	Nampong L.C.S. Dimapur Customs Division	✓
136	G. Simte	Nampong L.C.S. Dimapur Customs Division	Tech / Sta / Adj. Dimapur Customs Division	✓
137	M. Sibaonanda Singh	A/s, Narc / Intt. Unit Imphal Customs Division	Palol C.P.F. Imphal Customs Division	
138	T.C. Ngulichomzing	A/s, Narc / Intt. Unit Imphal Customs Division	Churachandpur P.P. Imphal Customs Division	
139	N. Meitei	Saluvaon P.P. Imphal Customs Division	Tech/Sta/Adj Branch Dimapur Customs Division	
140	S. Roy	Palol C.P.F. Imphal Customs Division	Guwahati Customs Division	
141	R.K. S. Singh	Palol C.P.F. Imphal Customs Division	Tech/Sta/Adj. Branch Imphal Customs Division	
142	Ms. N. Bhattacharjee	Moreh L.C.S. Imphal Customs Division	Statistics Branch Hqrs. Office, Shillong	
143	L. Simte	Moreh C.P.F. Imphal Customs Division	Disposal Unit Imphal Customs Division	
144	J. Das	Moreh C.P.F. Imphal Customs Division	Tech./Adj. Hqrs. Office, Shillong	
145	T.O. Hackip	Churachandpur P.P. Imphal Customs Division	Moreh L.C.S. Imphal Customs Division	
146	G. Panmei	Palol C.P.F. Imphal Customs Division	Imphal Customs Division	
147	W. H. K. Singh	Tech/Sta / Adj. Imphal Customs Division	Disposal Unit Imphal Customs Division	
148	P. L. Sinha	Moreh L.C.S. Imphal Customs Division	Numaigaon L.C.S. Dimapur Customs Division	

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TO: 0386226868

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Sl.	Name of the Officer S/Star	Place of Posting From	Place of Posting To	
48	A. Hussain	Ghatapara L.C.S. Guwahati Customs Division	Dalu L.C.S. Guwahati Customs Division	
49	D. Rana	Ghatapara L.C.S. Guwahati Customs Division	C.C. Coll Hqrs. Office, Shillong	
50	J.B. Sharma	Manikachar L.C.S./P.P. Guwahati Customs Division	Badarpur C.P.F. Karimganj Customs Division	
51	N. I. S. M.	N. I. S. M.		

19/12/00 18:23

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P/II

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The following officers in the grade of Inspector of Customs Commissioners, N.R.R., Silhong are hereby placed at the disposal of Commissioner, Central Excise, Silhong.

A) GUWAHATI CUSTOMS DIVISION

1. S.K. Saha
2. S. Mahanta
3. H. Goswami
4. N. Bhattacharjee
5. S. Goswami
6. R.C. Sharma

Anti-Smuggling Unit
Hailakandi P.P.
Taspur C.P.F.
I.C.D. Assam
Disposal Unit
Law Branch

B) AGARTALA CUSTOMS DIVISION

1. Arun Chowdhury
2. Swapan Kr. Debnath
3. S.B. Roy
4. G.C. Deb Barma
5. A.K. Chakraborty
6. Kartik Sarkar

Anti-Smuggling Unit
Agartala Airport P.P.
Sonamura C.P.F.
Agartala Airport P.P.
Law Branch
Anti-Smuggling Unit

C) KALYANPUR CUSTOMS DIVISION

1. S.K. Chowdhury
2. H.P. Roy
3. R.K. Das
4. J. Majumder
5. J.G. Paul
6. P. Borbora
7. R. Chakraborty
8. Alokesha Dey

Bilchar C.P.F.
Tech/Off/Adm Branch
Bilchar C.P.F.
Anti-Smuggling Unit
Baderpur C.P.F.
Baderpur C.P.F.
Anti-Smuggling Unit
Dharmenagar C.P.F.

D) DIBRUGARH CUSTOMS DIVISION

1. L. Kralo
2. K.C. Bordoloi
3. A.K. Das

Anti-Smuggling Unit
Tech/Off/Adm Branch
Law/Disposal Unit

E) MEGHALAYA CUSTOMS DIVISION

1. L.N. Kham
2. C. Zemlingthana
3. A.K. Chakraborty
4. D.K. Sharma

Anti-Smuggling Unit
Churachandpur P.P.
Moreh C.P.F.
Moreh L.C.S.

F) JHARKHAND CUSTOMS DIVISION

1. A. Bhattacharjee

Anti-Smuggling Unit

G) AZADIAH CUSTOMS DIVISION

1. Latawniiana

Khasiawali C.P.F.

*Belatedly
D. J. Adhikary*

COPIES OF ORDERS—S.C./S.T.

41 ✓
141 ✓

71

G.I., Dept. of Per. & Trg., O.M. No. 36026/3/85-Est. (SCT),
dated 24-6-1985

Subject:—Harassment of and discrimination against Scheduled Castes and Scheduled Tribes employees.

Ministries/Departments are aware that the Government, as a part of the programme for the general welfare of the persons belonging to the SCs/STs have provided reservation in Central Government services accompanied by various other benefits, concessions and relaxations. The main objective for providing reservation for Scheduled Castes and Scheduled Tribes in appointment to Civil posts and services of the Government is not just to give jobs to some persons belonging to these communities and thereby, increase their representation in services but to uplift these people socially and merge them in the mainstream of the nation.

2. It has, however, been pointed out to this Department that the Scheduled Castes and Scheduled Tribes officers, after appointment, are subjected to harassment and discrimination on grounds of their social origin. It has been pointed out that SC/ST officers are sometimes transferred to far-off places and also placed at insignificant positions. It has also been stated that these officers are not accepted at their places of postings by the concerned superior officers in some cases.

3. In this connection, it is emphasized that Government servants should desist from any act of discrimination against members of SC/ST communities on grounds of their social origin. It is also requested that senior officers, including the Liaison Officers of the Ministry/Department, should keep a close watch to ensure that such incidents do not occur at all. However, if any such incident comes to the notice of the authorities, action should be taken against the erring officials promptly.

4. Ministry of Finance, etc., are accordingly, requested to bring the contents of this Office Memorandum to the notice of all concerned.

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G.I., Dept. of Per. & Trg., O.M. No. 36011/17/85-Est. (SCT),
dated 23-7-1985

Subject:—Grouping of isolated posts for reservation for SCs and STs.

The existing instructions provide that in the case of posts filled by direct recruitment, isolated posts and small cadres may be grouped with posts in the same class for the purpose of reservation orders taking into account the status, salary and qualifications prescribed for the posts in question. Instances have come to the notice of this Ministry that in the

Annexum - 3

168 SWAMY'S—RESERVATIONS & CONCESSIONS IN GOVT. SERVICES

100

G.I., Dept. of Per. & Trg., O.M. No. 41013/1/89-Est. (SCT),
dated 6-7-1989

Subject :—Wilful and deliberate violation in the observance of 'Reservation Orders' entails departmental action.

The undersigned is directed to invite attention to Department of Personnel and A.R., O.M. No. 27/2/71-Est. (SCT), dated 24-3-1972 and No. 36011/7/80-Est. (SCT), dated 1-1-1980, which provide for departmental action to be taken against officials guilty of deliberate negligence and lapses in the observance of reservation orders.

2. It is reiterated that cases of wilful and deliberate violation of orders may immediately be brought to the notice of appropriate authorities and suitable departmental action initiated.

101

G.I., Dept. of Per. & Trg., O.M. No. 36011/25/89-Est. (SCT),
dated 21-8-1989

Subject :—Harassment of and discrimination against SC/ST officers in placement/posting to be avoided.

Complaints are often received of discrimination against the Scheduled Castes and Scheduled Tribes officials in the matter of posting and placements. In this connection, attention is invited to this Department's O.M. No. 36026/3/85-Est. (SCT), dated 24th June, 1985, referred to in para. 17.19 of the Brochure on Reservation for Scheduled Castes and Scheduled Tribes in Services (7th edition). A copy of the OM is attached for ready reference.

2. It is reiterated that in the matter of postings/placements of officers/staff, no discrimination should be shown against those belonging to SC/ST. Complaints in this regard should be given due consideration and should be brought to the notice of the Head of the Department for corrective action, wherever necessary. Senior Officers, including Liaison Officers, should keep a close watch to ensure that incidents of harassment of SC/ST officers and discriminatory treatment against them do not occur. Prompt action should be taken against the erring officials responsible for such lapses.

3. These instructions may be brought to the notice of all concerned for information and compliance.

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Annexure-5

u9

To
The Commissioner of Customs,
N.E.R. Shillong.

(Through Proper Channel)

Subject : Representation seeking retention at Moreh
L.C. Station - submission of

Respected Sir,

Most humbly and respectfully I beg to submit the following few lines before your kindself for favour of kind and sympathetic consideration.

That Sir, I have learnt that in terms of your good office order No. 19/2000 dated 15.12.2000, communicated to all concerned vide your office CNO. II(3)16/ET/CC/CELL/SH/2000/3950-4188(A) dated 15.12.2000, I have been transferred from Moreh Land Customs Station to HQrs, Office, Shillong.

That Sir, in this connection I beg to submit that in terms of the Comm. HQrs. Estt. order No. 04/1999 dated 9.4.99, I have been transferred from Imphal Divisional office and posted at Moreh L.C. Station on 29.4.99 only and, therefore, I am yet to complete my tenure in the present place of posting.

That sir, I have joined the Customs Commissionerate only in the year 1997 on transfer from the Silchar Central Excise Division of Central Excise Commissionerate, Shillong and therefore, I am again yet to complete my tenure of posting in CUSTOMS/DIVISION.

Assam-5

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9

-2-

That Sir, it is understood, that my husband Shri D. Bhattacharjee, Supdt. has been transferred to Shillong and perhaps only on that ground I have also been transferred from Moreh to Shillong.

That Sir, in the year 1999 I suffered from severe illness and I am still under medication. My health, I am afraid, will not permit me to stay in a place of high altitude like Shillong.

That Sir, under the circumstances I may kindly be retained at my present place of posting i.e. Morech L.C. Station and for this act of your kindness I shall remain ever grateful to you.

Yours faithfully,

Sd/-

Advance Copy : (Smt. N. BHATTACHARJEE)
Submitted to the INSPECTOR
Commissioner of Customs LAND CUSTOMS STATION
N.E.R. Shillong for favour MOREH.
of his kind consideration.

GOVT. OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
OFFICE OF THE COMMISSIONER OF CUSTOMS
NORTH EASTERN REGION
SHILLONG - 793 001

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Annexure 6
8
VIA FACSIMILE

C NO. II(3)16/ET/CC/CELL/SH/2000/1161-E-7(A)

Dated - 16.03.2001

To. The Deputy/ Assistant Commissioner
Customs Division

Sub- Immediate release of Inspectors / Sepoys vide order No. 19/2000
dt 15.12.2000, 2/2001 dt 22.1.2001 4/2001 dt 22.1.2001 and
5/2001 dt 16.2.2001

Please refer to the Transfer Orders stated above which have been issued
from Customs Hqrs. Office, Shillong.

In this regard, I am directed to inform you that Commissioner of Customs,
N.E.R., Shillong desires that all the officers named in the above orders are to be relieved
immediately, if not already relieved. Moreover, all the representations received after the
issue of Order No. 19/2000 and 4/2001 stands disposed off with the issue of subsequent
Order nos. 2 / 2001 dt. 22.1.2001 and 6 / 2001 dt. 16.2.2001.

Status report on the above is to be submitted to this office by
20.3.2001 by FAX.

You are also requested to inform this office as to whether the Inspectors
named at Annexure-I have joined their duties or not, and if they have already joined, a
copy of their joining report is to be forwarded to this office immediately.

Enclo:- As above.

Yours faithfully,

2-23/03/01
(V. KEZO)
Deputy Commissioner(P&I)
Customs Headquarters
N.E.R. :: SHILLONG

*Attested
S.D.
S.D.*

केन्द्रीय प्रशासन अधिकार अधिकार
Central Administrative Tribunal
15 JUN 2001
गुवाहाटी न्यायपोट
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :: GUWAHATI

Recd by
Reg 14/6/2001
(A. DEB ROY
Sr. C. A. S. C.
C. A. P. Guwahati Bench

O.A. NO. 117 OF 2001

Smti. N. Bhattacharjee

- Vs -

Union of India & Ors.

- End -

In the matter of :

Written Statement submitted by the
respondents

The respondents beg to submit the written
statement as follows :

1. That with regard to para 4.2, the respondents beg to state that there is no violation of professed norms by the respondent as the transfer guidelines empower him to order a premature transfer of an executive officer/ on administrative needs or compassionate grounds. It may be mentioned here that the applicant had approached the respondent for her posting at Moreh with the view and intention of leading normal family life with her husband who is serving in the Department as Superintendent and was then posted at Moreh. Accordingly in view of the Government policy in force her case was considered and she was posted at Moreh in the month of April, 1999 to join her husband. However, the applicant's husband Mr. D. Bhattacharjee Superintendent was transferred from Moreh to Shillong vide

-2-

Order No. 18/2000 dated 15.12.2000. Therefore, inview of existing transfer policy and in consideration of applicant's earlier request, the respondent by impugned order No. 19/2000 dated 15.12.2000 transferred the applicant to Shillong with a view to accomodate both husband and wife in the same station.

2. That with regard to para 4.3, the respondents beg to state that the applicant's allegation that she has been discriminated in matter of posting and transfer is not only baseless but also unfounded. As per existing policy of transfer the guidelines regarding posting of spouses in the same station were to be followed as far as practicable and if conditions permit, they are to be invariably adhered to. It may be mentioned here that the applicant joined L.C.S. Moreh on 30.04.1999 and prior to that she was posted at Customs Divisional office, Technical Branch, Imphal. It was during her posting at Imphal, which is her declared home town, she approached the respondent to transfer her to Moreh so that she could lead normal family life with her husband who was also posted as superintendent at Moreh at that time. As such when the applicant's husband was transferred to Shillong by order no. 18/2000 dated 15.12.2000 the respondent rightly transferred her by the impugned order to Shillong to join her husband.

3. That with regard to para 4.4, the respondent beg to state that inview of the facts stated above the applicants allegation do not have any merits and are liable to be dismissed. As the impugned order of transfer do not violate any statutory rules the applicant is not entitled to any relief.

-3-

4. That with regard to para 5.1, the respondents beg to state that the impugned transfer order was neither malafide nor was issued under violation of any mandatory statutory rules, the application is liable to be rejected.

5. That with regard to para 6 and 7, the respondents beg to offer no comments.

6. That with regard to para 8.1, the respondents beg to state that the applicant is not entitled to any relief whatsoever as prayed for, as the impugned order of transfer neither violates any statutory rules nor is malafide.

7. That with regard to para 9 ~~of~~ the respondents beg to state that ^{on} the above facts the Hon'ble CAT is requested to dismiss the application.

Verification.....

-4-

VERIFICATION

I, Shri VISCIELE KEZO, DEPUTY COMMISSIONER,
being authorised, do hereby verify and declare
that the statements made in this written statement are true
to my knowledge, information and belief and I have not
suppressed any material fact.

And I sign this verification on this 12 th day
of ^{June} May, 2001.

Visciele Kezo

Declarant.

उप आयक्त

Deputy Commissioner

सीमा शुल्क प्रभाग

CUSTOMS DIVISION

गुवाहाटी Guwahati